

X  
ITEM NO.58

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3654/2010

(From the judgement and order dated 19/08/2009 in  
of The HIGH COURT OF CALCUTTA)

FMA No.40/2004

M/S KAMAL TRADING P.LTD.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(With appln(s) for c/delay in filing addl. Documents and permission  
to file additional documents and office report)

Date: 10/10/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) M/S. Khaitan & Co.,Adv.

For Respondent(s) Mr. H.K. Puri,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for  
the respondents, hearing of this petition is adjourned to  
04.11.2011.

(Satish K.Yadav)  
Court Master

(Phoolan Wati Arora)  
Court Master